

DIVISION BENCH

ITEM NO.124

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CP No.76/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 2nd May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S TRIVENINFRA HOME & HEIGHT PRIVATE LIMITED V/S ROC, KANPUR.
UNDER SECTION	252 (3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Anurup Dutta, Adv. alongwith
Sh. Piyush Kesarwani, PCS.

: For the Petitioner

Sh. Pradeep Singh Sisodia, CGSC

: For the RoC

Sh. Krishna Agarwal, Sr. S.C.

: For the I.T. Deptt.

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Counsel representing the ROC seeks and is granted two weeks time to file its report by serving an advance copy to the other side.
- 2.** The report on behalf of the Income Tax Department has already been filed.
- 3.** Ld. Counsel representing the Petitioner states that the rejoinder to the report of Income Tax Department has also been filed.
- 4.** The matter is adjourned for further hearing on 13th June, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

2nd May, 2024

*Kavya Prakash Srivastava
(Stenographer)*